

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 251 OF 2017 &
IA NO. 358 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Nabha Power Limited ... **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aniket Prasoon
Mr. Pratik Das
Mr. Balram Verma (*Rep.*)
Mr. Manish Kumar (*Rep.*)

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **14.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkg